

HIGH COURT OF DELHI: NEW DELHI

BJERBAH ROAD, NEW DELHI-110003

OUT-AT-ONCE

No. 313 /DHC/GAZ/G-8/Lokayukta/2016

Dated: 30.1.2016

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To

The District & Sessions Judge (HQ),
Tis Hazari Courts,
Delhi.

Sub: Appointment of an officer of Delhi Higher Judicial Service in the office of Lokayukta of NCT of Delhi as Officer on Special Duty against the post of Registrar on deputation basis.

Sir,

I am directed to forward herewith a copy of letter No.F1/2/Misc./2015/Lok/1458 dated 27.1.2016 received from the Deputy Secretary/ HOO, Office of the Lokayukta, Govt. of NCT of Delhi, alongwith its enclosure, on the above subject, and to request you to kindly relieve Mr.Sanjeey Kumar Singh, Presiding Officer, MACT, Central, THC with immediate effect to enable him to join as Officer on Special Duty against the post of Registrar in the office of Lokayukta, GNCT of Delhi, on deputation basis initially for a period of one year.

Yours faithfully,

Panna Dutta
30/1/16

(Panna Dutta)
Deputy Registrar (Gaz)
For Registrar General

Encl.: As above.

Dfco (HQs)
30/1/16
Erdst. No. — /DHC/GAZ/G-3/Lokayukta/2016

Dated: 30.1.2016

Copy forwarded for information and necessary action to:-

- Ad. (Jud.)*
1. The Dy. Secretary/HOO, Govt. of NCT of Delhi, G Block, Vikas Bhawan, I.P.Estate, New Delhi-110002.
 2. Joint Registrar (Gazette-I), Delhi High Court, New Delhi.

(Vinay Sharma)

Administrative Officer (Jud.) (Gaz.)

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2016/ 330A-3335 Dated, Delhi the 30 JAN 2016

Copy forwarded for information and necessary action to :-

1. The Officer In-charges, Administration-I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Court, Delhi.
2. The Officer concerned
3. The Chief Metropolitan Magistrate, (Central), Tis Hazari Court, Delhi
4. The Senior Civil Judge, (Central), Tis Hazari Court, Delhi.
5. The Administrative Civil Judge, (Central), Tis Hazari, Court Delhi.
6. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch & R & I Branch, Central District Tis Hazari Court, Delhi.
7. The P.S. to Ld. District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Court, Delhi.
8. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Court, Delhi.
9. The PRO, Tis Hazari Court, Delhi.
10. The Librarian, Telephone Operator & Reception Office, Tis Hazari Court, Delhi .

Surinder Kumar
30/1/16

(Surinder Kumar)

Administrative Officer (Judicial),
For District & Sessions Judge (HQs),
Delhi.